

Pradeep Kumar Malik,
Registrar General,
High Court of Judicature at
Patna.



प्रदीप कुमार मलिक
महानिबंधक
पटना उच्च न्यायालय,
पटना।

Letter No. ¹⁰⁷⁷⁸⁴⁻¹⁰⁷⁸³² / File No. PF-XXIII-07/2009 / A.D. (Apptt.) Through E-mail / Post
Dated, Patna the 22.12.2025

To,

1. All the Principal District & Sessions Judges of Bihar.
2. Chairman, Bihar State Transport Appellate Tribunal, Patna.
3. The Law Secretary, Government of Bihar, Patna.
4. Chairman, Commercial Taxes Tribunal, Patna.
5. Director, Bihar Judicial Academy, Gaighat, Patna.
6. Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna.
7. Registrar, Bihar State Consumer Protection Forum, Patna.
8. Secretary, Bihar Legislative Council, Patna.
9. Joint Secretary, Bihar Legislative Assembly, Patna.
10. Officer-on-Special Duty, Governor's Secretariat, Patna.
11. Chairman, Municipal Building Tribuna I-I, Patna.
12. Chairman, Municipal Building Tribunal-11, Patna.
13. Law Officer, Health Department, Government of Bihar, Patna.

Sub.: Regarding extension of date for submitting preferences for the upcoming AGT-2026.

Sir/Madam,

I am directed to say that in continuation to this Court's Letter No. 101034-101082 dated 09.12.2025 circulated vide Memo No. 101083-101088 dated 09.12.2025, the Hon'ble Court have been pleased to extend

the date of submitting choices online, now, latest by 24th of December, 2025, the said link will be disabled after 24th of December, 2025.

Furthermore, the hard copy of the representation/s (which has been uploaded by the Officer individually), duly forwarded by the Principal District and Sessions Judge, must be sent to this Court latest by 31st of December, 2025, positively.

This is for your information and communication to all the Judicial Officers posted or deputed in your Judgeship/Department/ Authority/Forum/Tribunal to do the needful at the earliest in terms as aforesaid.

Yours faithfully

Sd/- P.K. Malik

Registrar General

Memo No. 107834-107839 /A.D. (Apptt.) dated, Patna the 22nd December, 2025.

Copy forwarded to the Principal Secretary, Vigilance Department, Government of Bihar, Patna / Principal Secretary, Revenue and Land Reforms department, Government of Bihar, Patna / Principal Secretary, Labour Resources Department, Government of Bihar, Patna / Principal Secretary, Minority Welfare Department, Government of Bihar, Patna / State Information Commissioner, Bihar State Information Commission, Patna for information and communication to the Judicial Officer/s, if any, posted on deputation in or under the concerned department /Senior Programmer, Patna High Court, Patna for uploading this letter on the website of Patna High Court.


Registrar General